

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

VERSUS

LAKPA SHERPA AND OTHERS

RESPONDENTS

Date: 03.09.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents

R-1

Mr. N. Rai, Senior Advocate.

Ms. Tara Devi Chettri, Advocate.

R-2, R-3, R-4 & R-5 None present.

ORDER

Learned Counsel for the Applicants verbally seeks some time to take steps with regard to service of Notice on the Respondents No.2, 3 and 4 as he was in bereavement in the interregnum.

Let steps be taken accordingly.

List on 24-10-2024.

Judge

03.09.2024